

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.123/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company	M.Bhattacharyya & Co. Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TAPAS KUMAR DAS, ICLS
Assistant Director
RD (ER)
MCA
24/10/2017
2. CA. SHASHI ARADWAL
PETITIONER
ORDER
24/10/17

Ld. Pr. CA for the petitioner and Mr. T. K. Das, Asstt. Director from the Office of the Regional Director representing the Central Government is present.

Ld. Pr. CA for the petitioner has filed affidavit of creditors along with List of Creditors, which has not been certified by a Chartered Accountant. He is directed to file the List of Creditors, secured and unsecured, duly certified by a Chartered Account within 7 days.

List on 22/11/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)